

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A No. 272 of 2015 IA No. 440 of 2015**

**Dated: 4<sup>th</sup> March, 2016**

**In the matter of:-**

**M/s. Maithon Power Ltd.**

**.... Appellant (s)**

**Versus**

**Jharkhand State Electricity Regulatory Commission  
& Anr.**

**.... Respondent (s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on

**22.03.2016.**

**COURT MASTER**